# GOVERNMENT OF INDIA MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF SCIENCE AND TECHNOLOGY LOK SABHA

#### UNSTARRED QUESTION NO. 4399 ANSWERED ON 20/08/2025

### START-UPS AND RESEARCH INSTITUTIONS SUPPORTED UNDER VIGYAN DHARA SCHEME

#### 4399. SMT. ANITA SUBHADARSHINI:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the number of beneficiaries under the Vigyan Dhara Scheme has increased in recent years;
- (b) if so, the details of beneficiaries, State-wise;
- (c) the number of start-ups and research institutions supported under Vigyan Dhara Scheme in the States and criteria for their selection; and
- (d) the allocation of fund and utilisation under the said scheme during last three years, State- wise?

#### **ANSWER**

## MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES (DR. JITENDRA SINGH)

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) (डॉ. जितेंद्र सिंह)

(a) to (b): The Vigyan Dhara scheme came into force with effect from 16.01.2025 after the merger of three umbrella schemes namely (1) Science and Technology Institutional and Human Capacity Building, (2) Research and Development and (3) Innovation, Technology Development and Deployment of the Department of Science and Technology (DST). The number of beneficiaries under the scheme has increased since its inception and their details, state-wise, are placed at Annexure-I.

- (c) Under Vigyan Dhara, NIDHI-SEED support has been provided to 36 Technology Business Incubators (TBIs) across the country. These TBIs further provided Seed funds to 72 Startups. These Startups were selected through Seed Support Management Committee (SSMC) of the respective TBIs using following broad criteria:
  - Problem statement & proposed solutions
  - Market opportunity
  - Feasibility and novelty
  - Potential impact
  - Competition
- (d) The Vigyan Dhara scheme is a central sector scheme and is being implemented at pan India level. Total funds allocated and utilized under Vigyan Dhara, since its inception, are as follows:

Year	Allocation	Utilized as on 12.08.2025
	(Rs. in crore)	(Rs. in crore)
2024-25	330.75	271.98
2025-26	1425	984.33
Total	1755.75	1256.31

Annexure-I State-wise number of beneficiaries under Vigyan Dhara scheme

SI. No.	Name of States/UTs	No. of beneficiaries
1.	Andhra Pradesh	3816
2.	Arunachal Pradesh	30
3.	Assam	491
4.	Bihar	2517
5.	Chhattisgarh	3812
6.	Goa	112
7.	Gujarat	1561
8.	Haryana	1138
9.	Himachal Pradesh	753
10.	Jharkhand	1968
11.	Karnataka	6676
12.	Kerala	1278
13.	Madhya Pradesh	3963
14.	Maharashtra	3303
15.	Manipur	262
16.	Meghalaya	90
17.	Mizoram	28
18.	Nagaland	18
19.	Orissa	3749
20.	Punjab	687
21.	Rajasthan	12424

SI. No.	Name of States/UTs	No. of beneficiaries
22.	Sikkim	36
23.	Tamil Nadu	1707
24.	Telangana	3679
25.	Tripura	81
26.	Uttarakhand	2661
27.	Uttar Pradesh	13195
28.	West Bengal	1570
29.	Andaman and Nicobar Islands	24
30.	Chandigarh	283
31.	Dadra and Nagar Haveli and Daman and Diu	20
32.	Jammu and Kashmir	1183
33.	Delhi	1155
34.	Ladakh	21
35.	Lakshadweep	5
36.	Pondicherry	83

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